

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:247
ANSWERED ON:19.11.2007
PROPOSAL TO SET UP VETERINARY COUNCIL OF INDIA
Nayak Shri Ananta

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government proposes to set up Veterinary Council of India (VCI) on the pattern of Medical Council of India (MCI);
- (b) if so, the time by which it is likely to be set up; and
- (c) the steps taken in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE(SHRI TASLIMUDDIN)

(a): Consequent upon passing the Indian Veterinary Council Act, 1984 (52 of 1984), by the both houses of Parliament and after receiving the assent of the President of India on 18th August, 1984, the Act was published in the Extraordinary Gazette of India vide Notification No.66 dated 21st August, 1984. Subsequently, the Union Government vide Gazette Notification S.O.No.2051 dated 2nd August, 1989 for the first time constituted the Veterinary Council of India (VCI) by nominating the Members as per the provisions of section 3 read with section 4 of the Act, and rule 23 of Indian Veterinary Council Rules, 1985. Thereafter, elections and nominations of Members to the Council have been held/made by the Union Government as provided in the said Act, from time to time.

(b)&(c): Question does not arise.